

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 216 OF 2017

Dated: 20th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Delhi Bar Association	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. B.P. Agarwal

Counsel for the Respondent(s) : Mr. Divyanshu Rai for
Mr. Nikhil Nayyar for R-1/DERC

Mr. Anupam Varma
Mr. Rahul Kinra
Mr. Anurag Bansal for R-2/TPDDL

ORDER

Admit. Issue notice to the Respondents returnable on 13.09.2017. Mr. Divyanshu Rai takes notice on behalf of Respondent No. 1 and Mr. Anupam Varma takes notice on behalf of Respondent No.2 and they seek three weeks time to file reply. They may file the same on or before 11.08.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 04.09.2017 after serving copy on the other side.

List the matter on **13.09.2017.**

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson